

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 4  
(IB)-394/ND/2019**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Fine Group Corporation Ltd.

.....**Applicant**

Vs.

Lemon Electronics Ltd.

.....**Respondent**

**Order delivered on 20.02.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Kumar Tripathi

For the Respondent :

**ORDER**

Issue notice as to why the application for initiating the CIRP should not be admitted against the corporate debtor. Process dasti. For further consideration on 27.02.2019.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

